

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-217**  
IB-162(ND)/2020

**IN THE MATTER OF:**

Vikas Mittal.

**Vs.**

Odeon Builders Pvt Ltd. & Ors.

....APPLICANT

....RESPONDENT

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 11.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SMT SUMITA PURKAYASTHA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : -

For the Respondent :


For the Intervener :

**ORDER**

Counsel for the Applicant is present and seeks adjournment. The matter stands adjourned.

Put up on 06.3.2020.

  
(SUMITA PURKAYASTHA)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit